## IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT NO.III

CA(CAA)-85(ND)/2017

IN THE	MAT	TER	OF:
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M/s. PIPL Business Advisors and Invest. (P) Ltd.

.....PETITIONER

Vs.

M/s. Global Consultancy & Investment (P) Limited

... RESPONDENT

SECTION:

**Under Section 230-232** 

Order delivered on 18.7.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner

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For the Respondent

1.8

**ORDER** 

Order reserved.

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit 18.7.2017